

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 263 of 99

(OA 447 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

ARUN KUMAR MURMAN & ORS.

- V E R S U S -

UNION OF INDIA & ORS.

For the applicants : Mr. A.K. Pramanik, counsel.

For the respondents : Mr. R.M. Roychoudhury, counsel.

Heard on 3.6.99

Order on 3.6.99

O R D E R

Heard, Id. counsel of the applicant over an application filed by the applicant for granting injunction restraining the respondent Nos. 1 to 3 from interfering with the condition of service by way of transfer or otherwise till the disposal of the original application No. 447 of 1997.

2. According to the applicant, he came to know that he is going to be transferred to the Electrical Department by the respondent authorities by an office order dated 22.4.99 though he has not been handed over the copy of the transfer order. Id. counsel Mr. Pramanik appearing on behalf of the applicant submits that if the transfer order is carried out the applicant will be seriously prejudiced as his seniority has not yet been fixed.

3. We have considered the submission of the Id. counsel of the applicant as well the submission made by the Id. counsel for the respondents.

4. Mr. Roychoudhury, Id. counsel for the respondents submits that no order has been passed as yet regarding transfer of the applicant. In view of the aforesaid circumstances, the question of seniority has already been decided by publication of the notification dated 11.1.96 and it is under challenge. Thereby in view of the aforesaid circumstances, we do not find any merit in the application. The balance of convenience